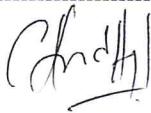


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.

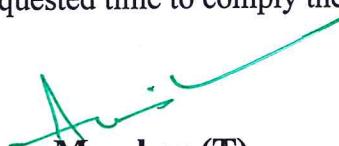
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

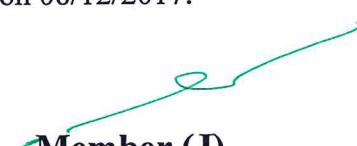
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 139/BB/17	-	Admission	Rule-6 of IB	Centum Electronics Ltd. Vs Connect M Technology Solution Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Amogh GA. 9742426224	Applicant	

**ORDER**

Counsel for Petitioner is present. Matter is listed today for admission. Petitioner  
Counsel requested time to comply the objections. List it on 08/12/2017.

  
**Member (T)**

  
**Member (J)**